Suppl- 3 List Sr. No. 1

## HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Virtual Mode)

EMG-Bail Appl. No. 17/2020

Paltu ...Applicant

Through: - Mr. Jagpaal Singh, Advocate

v/s

Union Territory of J&K

...Non-applicant

Through:-

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE

ORDER

Issue notice.

List on 28.05.2020.

(PUNEET GUPTA)
JUDGE

Jammu 19.05.2020 Pawan Chopra